

(8)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/381/2018

CA/37/IB/2018

PETITION NUMBER : CP/511/IB/2017



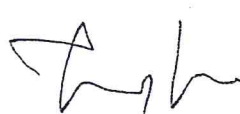
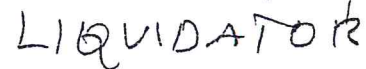
NAME OF THE PETITIONER : Dynepro pvt ltd

NAME OF THE RESPONDENT : V.Nagaraj

UNDER SECTION : 60(2)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1)	S.R. Sundar	Counsel for Applicant	
2)	R. VISWANU	COUNSEL FOR 3,4,7,9	
3)	SUBRITH P.	COUNSEL FOR R3 &	
4)	J. MANIVAMMAN	COUNSEL FOR LIQUIDATOR	

ORDER

Counsels for both the parties present. The matter is adjourned. Put up along with CA/37/2018 filed in CP/511/IB/2018 on **19.09.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)